

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA
UNSTARRED QUESTION NO.2190
TO BE ANSWERED ON 4th March, 2020

AIR DEFENCE WEAPON SYSTEM

2190. MS. LOCKET CHATTERJEE:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government has made any efforts to improve the air defence weapon system arsenal of India;
- (b) if so, the details thereof;
- (c) whether the Government is capable to create it's own air defence weapon system; and
- (d) if so, the details thereof and if not, the names of the countries that are helping us with it's procurement?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(SHRI SHRIPAD NAIK)

(श्री श्रीपाद नाईक)

(a) to (d): Captial acquisition of defence equipment including air defence weapon system is carried out as per the Defence Procurement Procedure (DPP) based on operational necessity and required capability to meet the security challenges. Necessary upgrades and refurbishments of existing systems are also undertaken to maintain operational effectiveness of equipment.

Services are actively associated with DRDO to ensure that indigenous R&D efforts are focused on niche/high end complex technologies including air defence weapon systems. Indigenous development and induction of Radars, missiles systems, Warning and Control systems have been undertaken.
